

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-528

CP No-24/241/242/ND/2023

IA-(Co. Act)/118/2024

IN THE MATTER OF:

Aarti Mittal & Ors.

.....Applicant

Vs.

Himalaya Esolutions Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 05.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Rohan Kumar, Mr. Vyom Shandilya, Advs.

For the Respondent : Mr. Rishab Jain, Adv.

ORDER

Due to paucity of time, the matter is listed on **21.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**